


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	Hearing	391/ 394	Interface Ventures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. VIVEKANANDA FOR NCB Associates 9845428653	FOR Petitioner	

Counsel for petitioner is present. He requested time to file audited balance sheet and also the Chartered Accountant's certificate. He has filed affidavit stating that there are no other authorities to whom notices ^{has} to be issued other than those to whom notices ~~are~~ already issued.

List it on 14.08.2017.


MEMBER (J)